

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
TA(AT) (Compt.) No.10 of 2017 (Old Appeal No. 48/2016)

IN THE MATTER OF:

Shree Cement Limited

...Appellant.

Versus

Competition Commission of India & Ors.

...Respondents

ORDER
(Virtual Mode)

12.02.2021- Let the Fixed Deposit Receipt be renewed for another period of six months from the date of Maturity.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)